

ITEM NO.1501
(For Judgment)

COURT NO.17

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave Petition (Civil) No. 27699 of 2018

PUNJAB STATE CIVIL SUPPLIES
CORPORATION LTD. & ANR.

Petitioner(s)

VERSUS

M/S. SANMAN RICE MILLS & ORS.

Respondent(s)

Date : 27-09-2024 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Sanchar Anand, Adv.
Mr. Devendra Singh, AOR
Mr. Shiv Kumar, Adv.
Mr. Aman Kumar Thakur, Adv.

For Respondent(s) Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.
Mr. Sidhant Awasthy, Adv.
Mr. Siddhant Saroha, Adv.
Mr. Manav Bhalla, Adv.
Mr. Abhijeet Chaudhary, Adv.
Mr. Praveer Singh, Adv.

Hon'ble Mr. Justice Pankaj Mithal pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Pamidighantam Sri Narasimha and His Lordship.

Leave granted.

The present appeal is allowed in terms of the signed non-reportable judgment.

Pending application(s), if any, shall stand disposed of.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
COURT MASTER (NSH)

(Signed Non-reportable judgment is placed on the file)